

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal No.147/2017

IN THE MATTER OF:

Newtech Buildtech. (P) Limited

..PETITIONER

SECTION :

Under Section 252

Order delivered on 07.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter finally on 05.12.2017 failing which the petition will be dismissed for non-prosecution.

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.11.2017